

Warning received from US deptt.

3140. DR. JANARDHAN WAGHMARE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the US Department of State has issued recently travel advisory on India and alerted its citizens to continuing security concern in the country in view of possible terrorist attacks;
- (b) if so, whether on the basis of warning by US Department of State, Government of India has taken any concrete steps to provide safety to travellers from the US and other countries; and
- (c) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) Yes. The US Department of State has, as part of its normal responsibilities to US citizens travelling abroad, issued a travel alert on October 29, 2009 regarding security concerns in India arising from the possibility of terrorist attacks in the country. It advises US citizens on how they may practice good security and maintain a heightened situational awareness to ensure their safety. This travel alert, which the US government has issued to US citizens is not an advisory against travel to India.

(b) and (c) Government of India continues to take all necessary steps to provide for the safety and security of travellers from all countries to India.

Chinese infiltration in Indian areas

†3141. SHRI LALIT KISHORE CHATURVEDI:

DR. GYAN PRAKASH PILANIA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the names of places where Chinese Army infiltrated during past one year and the number of incidents of land and air intrusion;
- (b) whether Chinese Army has spread their terror in some parts of Jammu-Kashmir, Arunachal Pradesh, Sikkim and they beat people there and are trying to uproot them from there;
- (c) whether China has established strategic set up in Tibet targeting India;
- (d) whether inspite of these facts pro-China lobby ignores it and considers it just media gimmick; and
- (e) whether all these developments lead to repetition of 1962 situation?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) and (b) China disputes the International Boundary between India and China. There is no commonly delineated Line of Actual Control (LAC) between the two countries. From time to time, on account of differences in the perception of the LAC, situations have arisen on the ground that could have been avoided if we had a common perception of the LAC. Since 1993, the two Governments have agreed to maintain peace

†Original notice of the question was received in Hindi.